## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# RAJYA SABHA UNSTARRED QUESTION NO. 3153 ANSWERED ON - 20/08/2025

#### FASTAG ANNUAL PASS SCHEME

### 3153. SHRI KARTIKEYA SHARMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the key features and intended benefits of the FASTag annual pass scheme scheduled for launch on August 15, 2025, including how it aims to ease travel for frequent highway users through prepaid unlimited access on select routes;
- (b) the number of corridors and toll plazas identified for initial rollout and whether a roadmap has been prepared for phased expansion across States;
- (c) whether the Ministry has slashed the toll charges recently, if so, its impact on the cost of travel?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI NITIN JAIRAM GADKARI)

- (a) The Government has introduced an amendment in the National Highways Fee (Determination of Rates and Collection) Rules, 2008, vide the Gazette amendment Notification No. G.S.R. 388 (E) published on 17<sup>th</sup> June, 2025. The amendment introduced a FASTag Annual Pass for noncommercial cars, jeeps, and vans, which has been effective from 15<sup>th</sup> August, 2025. Annual Pass scheme will be activated on payment of Rs. 3000/- and offers travel for non-commercial car/jeep/vans on all National Highway/National Expressway fee plaza for one year or upto 200 fee plaza crossings whichever is earlier. In a closed user fee collection system, entry and exit of a vehicle through a fee plaza shall be considered as a single crossing. The Annual Pass scheme aims to reduce frequent recharge of FASTag & user fee burden on non-commercial vehicle (car/jeep/vans) users.
- (b) The Annual pass is applicable on National Highway (NH) and National Expressway (NE) fee plazas. While the Annual Pass presently does not apply to State Highways & Expressways, if the State Government is willing to introduce such pass system for the State Highways/ Expressways, full technical support will be offered for the purpose.
- (c) The Ministry has introduced the following measures which will result in reduction of user fees at fee plazas on National Highways:
  - (i) FASTag-based Annual Pass Scheme for non-commercial car/jeep/van, became effective from 15<sup>th</sup> August, 2025, as notified in Gazette Notification No. G.S.R. 388(E) dated 17<sup>th</sup> June

- 2025. This scheme offers 200 NH fee plaza crossings or one year validity, whichever is earlier, by payment of Rs. 3000/- (Rupees three thousand).
- (ii) The Ministry vide Gazette Notification No. G.S.R. 437(E) dated 1<sup>st</sup> July, 2025 has recently rationalized the rate of fee for use of a section of national highway comprising of structure or structures, which shall be calculated by adding ten times the length of structure or structures, to the length of the section of national highway excluding the length of structure or structures, or five times the total length of section of national highway, whichever is lesser.

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